

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 2707/2002

New Delhi this the 29th day of October, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri V.K.Majotra, Member (A)

Shri Mohd Umar  
S/O Shri Mohd Shafi,  
B-857/A, Sangam Vihar,  
New Delhi

..Applicant

(By Advocate Shri Jagat Arora )

VERSUS

Union of India- through  
The Joint Secretary/Director  
(Admn.) Prime Minister's Office,  
South Block, New Delhi.

.. Respondent


(By Advocate Shri Madhav Panikar )

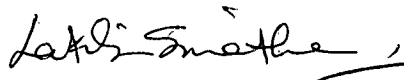
O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

The issues raised in this OA have connection with the item listed at Serial No.15 in today's cause list i.e. MA 1913/2002 filed by the respondents in OA 3387/2001.

2. In the circumstances, Shri Jagat Arora, learned counsel prays for withdrawal of OA 2707/2002. O.A. is accordingly dismissed as withdrawn with liberty in accordance with law.

  
( V.K.Majotra )  
Member (A)

  
(Smt.Lakshmi Swaminathan )  
Vice Chairman (J)

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